

against him under section 107/151 Cr. P. C. is on 21st of August, 1965".

श्री रामसेवक यादव : अध्यक्ष महोदय, मैं आप के जरिये गृह मंत्री महोदय से श्री किशन पटनायक के सम्बन्ध में एक जानकारी लेना चाहता हूँ।

अध्यक्ष महोदय : आप गृह मंत्री से पूछ सकते हैं, लेकिन इस पर जगभग एक घंटे तक बहस चलती रही है। आखिर इस की कोई हद होनी चाहिए।

श्री रामसेवक यादव : मैं यह जानना चाहता हूँ कि क्या श्री किशन पटनायक को दो सौ गज तक घकेला गया और प्रदर्शनकारियों पर लाठी-चार्ज किया गया और क्या इस बारे में गृह मंत्री को निखिन शिकायत दी गई है; यदि हाँ, तो उस पर क्या कार्यवाही की गई है।

अध्यक्ष महोदय : आप यह सवाल इस वक्त नहीं पूछ सकते हैं।

12.43 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
SIXTY-SEVENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Sixty-seventh Report of the Committee on Private Members' Bills and Resolutions.

12.43½ hrs.

STATEMENT RE. STATUS OF PREPARATORY WORK ON THE
FOURTH FIVE YEAR PLAN

The Minister of Planning (Shri B. R. Bhagat): The Memorandum on the Fourth Five Year Plan was laid on the Table of both Houses of Parliament on 2nd December, 1964. Planning Commission had agreed to the

Memorandum being discussed during the Budget Session in 1965. However, as both Houses were preoccupied with the budget, neither House was able to find time to discuss the Memorandum. Even though the Memorandum was not discussed as such, the Informal Consultative Committee of Members of Parliament considered it at some length at five meetings—three in December 1964, one in February and one in May, 1965.

According to the programme that was drawn up in connection with the preparation of the Fourth Five Year Plan it was intended that after the five Sub-Committees set up by the National Development Council to advise on policy issues concerning the formulation of sectoral programmes and resources for the Fourth Plan had completed their task, the Draft Outline would be placed before the National Development Council at a meeting to be held on August 9th and 10th. However, it became apparent that the preparation of the Draft Outline could not be taken up until the Fourth Finance Commission's recommendations on devolution of resources from the Centre to the States were known. In the meanwhile the Planning Commission in consultation with the Ministry of Finance were engaged in the task of making a firm estimate of the size of the Plan and the resources available for its financing. After a series of meetings, it was decided in a full meeting of the Planning Commission held on August 10th and 11th, 1965 under the Chairmanship of the Prime Minister that the size of the Fourth Plan would be Rs. 21,500 crores, the tentative distribution of which between Public and Private Sector outlay would be Rs. 14,500 crores and Rs. 7,000 crores respectively. This decision is subject to the approval of the National Development Council which is due to meet on September 5th and 6th. As against an outlay of Rs. 21,500 crores, the resources in sight, including Rs. 3,000

[Shri B. R. Bhagat]

crores to be raised through additional taxation, have been estimated at Rs. 20,850 crores, leaving a gap of Rs. 650 crores. Since it has been decided not to resort to deficit financing, this gap is expected to be met through economy in administration, mobilization of additional savings and ensuring better returns from public enterprises. The Prime Minister has asked the Planning Commission to draw up a detailed plan for agriculture.

The preparation of the Draft Outline of the Fourth Plan is now expected to be taken up after the meeting of the National Development Council on September 5th and 6th. Accordingly, it will not be possible to place it on the Table of both Houses of Parliament during the current Session. It is expected that the Draft Outline will be placed before Parliament during the winter Session and will be discussed during the Session.

Since it is now proposed to adopt a Plan of Rs. 21,500 crores as against Rs. 22,500 crores on which the targets given in the Memorandum were based, it would not be purposeful to discuss the Memorandum at this stage.

The Planning Commission had discussions with the State Governments regarding the magnitude, priorities and phasing of the States Fourth Plan as well as the problem of mobilization of additional resources for the Fourth Plan. These discussions commenced from 10th of June 1965 and continued until the end of July, 1965. It was brought to the notice of the State Governments that, while giving due regard to the specific needs of each State the magnitude, sectoral priorities and phasing of State Plans will have to be such as to match the availability of resources and conform to the overall national

objectives, priorities and balances of the Fourth Plan. Particular emphasis was laid on non-inflationary financing in the Fourth Plan period.

Soon after most Working Groups had submitted their interim reports and the Planning Commission had a chance to consider them in a preliminary way, Members of Parliament were associated with the process of formulation of the Fourth Plan. Group meetings were held to consider interim reports of Working Groups and other related papers prepared in the Planning Commission. In August, 1964, five such groups met to discuss (1) agriculture and allied subjects in the Fourth Plan, (2) irrigation and power programmes, (3) educational programmes, (4) schemes for social welfare and backward classes, and (5) industrial (including village and small industries) programme. These group meetings were followed by two meetings in September, 1964 of the informal Consultative Committee of Members of Parliament to consider problems relating to agricultural development in the Fourth Plan. Subsequently, at 5 meetings—3 in December, 1964, 1 in February 1965 and 1 in May 1965—the Informal Consultative Committee considered at some length the Memorandum on the Fourth Five Year Plan. I now propose to request you so, to constitute five Parliamentary Committees which will go into the various aspects of the Fourth Plan. The Committees proposed are: (a) Policy, Resources and Allocations (b) Industry, Power, Transport and Scientific and Technological Research (c) Agriculture and Rural Economy (d) Social Services and (e) Education and Manpower Planning. It is further proposed to set up a Steering Committee of the Chairmen of all the Committees. This Steering Committee would meet the Planning Commission and discuss recommendations of the Committees. The Prime Minister also intends to constitute a Committee to which he

proposes to invite among others, the leaders of Groups in Parliament to discuss the Fourth Plan with him. It is proposed to hold a few meetings of this Committee, both before and after the publication of the Draft Outline.

Shri Alvares (Panjim): May we know from Government whether along with the Draft Fourth Five Year Plan they will also give us an up-to-date assessment of the performance of the Third Plan? After all, the Fourth Plan takes off from the Third Plan, and we have had the experience from the mid-term assessment that the Third Plan has suffered very serious shortfalls.

Mr. Speaker: Will there be an assessment of the performance in the Third Plan also along with the Draft Fourth Five Year Plan?

Shri B. R. Bhagat: Certainly in the preparation of the Fourth Plan, the matter will be looked into. Also this matter came up in the consultative committee, and tentatively we have taken a decision that at a convenient time during the year, the Planning Commission will give a statement to the House about the implementation of the Third Plan.

12.50 hrs.

ELECTION TO COMMITTEE

NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COM- MITTEE

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): I beg to move:

"That in pursuance of the Ministry of Agriculture (Now Food and Agriculture) Resolution No.F. 16-72/47-Policy, dated the 8th November 1948, as amended from time to time, the mem-

bers of Lok Sabha do proceed to elect, in such manner, as the Speaker may direct, one member from among themselves to serve as a member of the National Food and Agriculture Organisation Liaison Committee vice late Dr. Punjabrao S. Deshmukh".

Mr. Speaker: The question is:

"That in pursuance of the Ministry of Agriculture (now Food and Agriculture) Resolution No.F. 16-72/47-Policy, dated the 8th November, 1948, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the National Food and Agriculture Organisation Liaison Committee vice late Dr. Punjabrao S. Deshmukh".

The motion was adopted.

12 51 hrs.

BUSINESS ADVISORY COMMITTEE THIRTY-SEVENTH REPORT

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Thirty-seventh Report of the Business Advisory Committee presented to the House on the 16th August 1965".

Mr. Speaker: Motion moved:

"That this House agrees with the Thirty-seventh Report of the Business Advisory Committee presented to the House on the 16th August 1965".

Shri Nath Pat (Rajapur): *Vis-a-vis* what he has submitted, may I recall that you were pleased to assure us not once but repeatedly yesterday only—just 24 hours ago—that the statement